

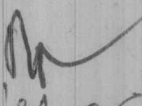
OA 1578/95

Registrar

2/2/01

List for hearing.

on 8-5-2001.


Registrar

Registrar

08.5.01

List for hearing

on 03.8.2001.


Registrar

3-8-2001

Hon. Mr. S. Dayal AM

Hon. Mr. Rafiq Uddin JM

None for the applicant,
despite revision of cause-
list and the case is,
therefore, dismissed in
default and for non-
prosecution. No order as to costs.


JM.


AM.